

Mr. R.B. Mohapatra  
J. U. Nayak  
N.R. Routray  
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(C)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

Mr. Ashok Mishra

407

O.A./T.A./R.A. No.....1995

Kumudini Nayak.....Applicant(s)

versus

Union of India.....Respondent(s)

Sr. No	Date	Orders	Office note as to action (if any) taken on order
1	25-7-95	<p style="text-align: center;">REGISTER</p> <p style="text-align: center;"><i>Ca</i> Registrar</p> <p>Heard Shri R.B. Mohapatra for the applicant and Shri Ashok Misra for the respondents. It is noticed that the applicant has submitted a series of representations to the concerned authorities praying for a compassionate appointment consequent on the demise of her husband Shri Abhimanyu Nayak. According to her statement, no decision has been communicated to her in this regard.</p> <p>It is hereby directed that the representation of the applicant may be disposed of, within six weeks from the date of receipt of this order, by Respondent 3, after considering her case compassionate for appointment as per Rules. It is further directed that until disposal of her case and communication of the</p>	<p>D.P.O. of 5012 is filed.</p> <p><i>By</i> 24.7.95</p> <p>In this application of 19, the applicant has sought for a direction for comp. App. for Registration</p> <p><i>SP.</i> 24.7.95</p> <p><i>Unkn</i> 24.07.95</p> <p><i>S.</i> For admission of interim prayer.</p> <p><i>SPB</i> 24/7</p> <p>1200</p>

Serial No. of Order	Date of Order	Order with Signature	Office note as to action (if any), taken on order
		<p>decision to the applicant, she will not be asked to vacate the quarters now under her occupation in the CRRI Campus. Further it is also directed that Annexure-A/6 shall not operate for eight weeks.</p> <p>Thus the O.A. is disposed of.</p> <p><i>On 26/7/95</i> MEMBER (ADMN.)</p> <p><i>U.</i> MEMBER (JUDL.)</p>	<p>OS. NO 1 dt. 26.7.95</p> <p>free copy of order dt 26.7.95 given to the applicant's counsel &amp; to Mr. A. Shah Mishra respondent's counsel with copy of the application</p> <p><u>Patna</u> 26/7/95      <u>Uttar</u>                   26.07.95 S. O.</p> <p>Received copy of order dt 26.7.95 alongwith notice on behalf of Mr. A. Shah Mishra Secy After RSP 26/7/95</p> <p>Received copy 26/7/95</p>